

बातों के साथ-साथ शिष्ट मृत्यु-दर को 60 से कम लाना और सन् 2000 ईसवी तक वास्तविक प्रजनन दर को एक पर लाना है।

Dispute regarding take-over of Railway Tracks and establishment of certain Ports in Saurashtra region of Gujarat State

*382. DR. VASANT KUMAR PANDIT : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is some dispute regarding take-over of Railway-tracks and establishment at Ports of Okha, Bedi, Porbandar and Veraval in Saurashtra region of Gujarat State ;

(b) whether the Ports and Maritime Board of Gujarat has maintained that the Railway lines and structure of these ports belong to the Western Railway;

(c) whether it is a fact that Western Railway are ready to take over if requisite amount is paid by the State Government: for "Deposit Survey" ;

(d) whether the development of these important all weather ports is suffering without the Railway infrastructure ; and

(e) if so, what fresh efforts are being made to arrive at some reasonable compromise with the State Government to improve cargo management, savings in freight and fuel and cheaper disposal of Import-export goods ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY) : (a) to (c) Under Article 295 of the Constitution of India, the railway tracks and structures connected therewith in the ports in questions, vest with the Central Government and therefore, cannot be the

property of Minor Ports which are under the State Government.

(d) to (e) The Ports of Okha, Bedi, Porbandar and Veraval are minor ports. The responsibility for development and management of minor ports is that of the State Government concerned. As far as railway infrastructure is concerned, it is provided subject to traffic justification and *inter-se* priorities within the overall availability of funds.

Contraceptive called 'Norplant'

*383. SHRI K. MALLANNA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that recent device and most durable contraceptive called 'Norplant' has been proved very successful :

(b) if so, whether it has been linked and popularised in foreign countries also ; and

(c) if so, the details in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) to (c) 'Norplant' is a long acting contraceptive device which has undergone clinical trials in about 15 countries including India. Experience gained so far indicates that this method provides protection for three to five years and that it is reversible in character.

बगहा-छितौनी रेल पुल

*384. श्री पीताम्बर सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रधान मंत्री ने गंडक नदी पर बनाए जा रहे बगहा-छितौनी रेल पुल का शिलान्यास किस तारीख को किया था ;

(ख) उपयुक्त पुल, जो गोरखपुर जंक्शन को नरकटियागंज जंक्शन चम्पारन से रेल द्वारा जोड़ता है, किस तारीख को गिरा ; और

(ग) उपयुक्त पुल, निर्माण के किस चरण में है और इसके कब तक पूरा होने की आशा है ?

रेल मंत्री (श्री ए० बी० ए० गनी खां चौधरी) : (क) 22.10.1973

(ख) 1924-1925

(ग) इस परियोजना पर अब 61 करोड़ रुपये से अधिक लागत आने का अनुमान है, जिसमें से नदी के बहाव को नियंत्रित करने से संबंधित कार्यों आदि के लिए 38 करोड़ की राशि के बड़े भाग का अंशदान सिंचाई मंत्रालय और उत्तर प्रदेश तथा बिहार की राज्य सरकारों द्वारा किया जाएगा। इस संबंध में उनके अंशदान और मूल्यों में वृद्धि होने के कारण बढ़ी हुई लागतों को वहन करने की उनकी वचनबद्धता की अभी प्रतीक्षा की जा रही है। संसाधनों की उपलब्धता के संबंध में पुष्टि प्राप्त हो जाने के पश्चात इस कार्य की प्रगति में तेजी लाई जाएगी।

Service for Unauthorised Absence

4196. SHRI E. BALANANDAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of employees removed from service from GOC workshops, Tamilnadu for unauthorised absence during 1964 and afterwards;

(b) number of such employees reinstated/re-employed;

(c) number of cases condoned for work in service after re-appointment afterwards; and

(d) number of cases involving withholding of increment in which the punishment already imposed once was enhanced ?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY) : (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

Procedure to transfer senior doctors from one state to another

4197. SHRI A. R. MALLU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether senior doctors of Central Health Scheme and Central Government Health Scheme are being transferred from one State to another States; and

(b) if so, the details regarding the procedure adopted by Government in this regard keeping in view the grounds and advantages attached therewith?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) and (b) The Central Health Service provides medical manpower to a number of participating units such as Posts and Telegraphs Department, Ministry of Labour (Coal Mines Welfare Organisations, Beedi Workers Organisation), Assam Rifles, Governments of Andaman & Nicobar Islands, Arunachal Pradesh, Delhi Administration and Central Government Establishments such as Safdarjang Hospital, Dr. Ram Manohar Lohia Hospital, Lady Hardinge Medical College, Jawahar Institute of Post-graduate Medical Education & Research, Pondichery, and various CGHS dispensaries located all over the country. The Central Health Service Rules provide that the officers recruited to this Service have a liability to